

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

111. Company Appeal/106/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: S M Holding and Finance Private Limited

V/s.

Registrar of Companies Mumbai

Appearances:

For applicant :- Adv. Shuvam Agarwal i/b. Keystone Partners a

For Respondent:- RoC Mumbai

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

RoC report has been filed.

Heard the counsel appearing for appellant and **order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)